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title: Need for allocation of sufficient funds and its timely release for protection and conservation of BRT Tiger Reserve in Chamarajanagar constituency, Karnataka.

SHRI R. DHRUVANARAYANA (CHAMARAJNAGAR) : I would like to bring it to the notice of the Government that BRT Tiger Reserve of my constituency having an area of 574.83 sq. Kms. is the pristine habitat for tiger and is a part of the most promising Tiger landscape in the world. The present tiger density in the reserve is 10.21/100 Sq. Km. which indicates the presence of healthy tiger population and consequent demand for high protection.

The management issues in the tiger reserve include protection against hunting/poaching and fire, habitat improvement, man-animal conflicts, etc. These activities require sufficient budget and timely release of funds. But the fact is that every year there is a difference between the sanctioned and the released budget and also every year there is decrease in budget allotment which is affecting the management/protection issues of the Tiger reserve.

During 2013-14, Rs.188.360 lakhs released out of the sanctioned amount of Rs.235.452 lakhs. During 2014-15, Rs.148.2286 lakhs released out of sanctioned amount of Rs.185.286 lakhs and during 2015-16 till today Rs.116.0581 lakhs released out of sanctioned amount of Rs.145.0727 lakhs.

Hence, I urge upon the Union Government to take up the issue on priority basis and help the BRT reserve to get sufficient allotment and timely release of funds for protection and conservation of this natural resource of my Constituency.